FORM OF CONSOLIDATED BALANCE SHEET OF A BANK AND ITS SUBSIDIARIES ENGAGED IN FINANCIAL ACTIVITIES

Balance Sheet of ______ (here enter name of the banking

group)

(000's omitted)

Balance Sheet as on March 31 (Year)

	Schedule	As on 31.3.	As on 31.3.
		(current year)	(previous year)
CAPITAL & LIABILITIES			
Capital	1		
Reserves & Surplus	2		
Minorities Interest	2A		
Deposits	3		
Borrowings	4		
Sundry Payables ¹			
Other Liabilities and Provisions	5		
Total			
ASSETS			
Cash and Balances with Reserve Bank of India	6		
Balances with banks and money at call and short notice	7		
Investments	8		
Loans & Advances	9		
Sundry Receivables ²			
Fixed Assets	10		
Other Assets	11		
Goodwill on Consolidation ³			
Debit Balance of Profit and Loss A/C			
Total			
Contingent liabilities	12		
Bills for collection			

¹ This head would include payables of the nature of trading items e.g., those arising from purchasing of securities by a subsidiary carrying on the business of purchase and sale of investments, etc., to the extent not covered by the head 'Other Liabilities and Provisions'. A separate schedule may be added to disclose the nature of the various items included in this head.

² This head would include receivables of the nature of trading items, e.g., those arising from sale of securities by a subsidiary carrying on the business of purchase and sale of investments, etc., to the extent not covered by the head 'Other Assets'. A separate schedule may be added to disclose the nature of the various items included in this head.

³ Where there is more than one subsidiary and the aggregation results in Goodwill in some cases and Capital Reserves in other cases, net effect to be shown in Schedule 2 and Assets side after giving separates notes.

FORM OF CONSOLIDATED PROFIT AND LOSS ACCOUNT OF A BANK AND ITS SUBSIDIARIES ENGAGED IN FINANCIAL ACTIVITIES

Profit and Loss Account of ______ (here enter name of the banking group)

(000's omitted)

		Year ended 31.3 (current year)	Year ended 31.3 (previous year)
I. Income			
Interest and dividend earned ¹	13		
Share of earnings in Associates			
Other income	14		
Total			
II. Expenditure			
Interest expended	15		
Operating expenses	16		
Provisions and contingencies			
Total			
Consolidated Net profit/(loss) for the year before deducting Minorities' Interest			
Less: Minorities' Interest			
Consolidated profit/(loss) for the year attributable to the group			
Add: Brought forward consolidated profit/(loss) attributable to the group			
III. Appropriations			
Transfer to statutory reserves			
Transfer to other reserves			
Transfer to Government/Proposed dividend			
Balance carried over to consolidated balance sheet			
Total			
Earnings per Share			

Profit & Loss Account for the year ended March 31 ____

¹ Interest and dividends earned should be disclosed separately.

SCHEDULE 1 – CAPITAL		
	As on 31.3 (current year)	As on 31.3. (previous year)
Authorised Capital		
(Shares of Rs each)		
Issued Capital		
(Shares of Rs each)		
Subscribed Capital		
(Shares of Rs each)		
Called-up Capital		
(Shares of Rs each)		
Less: Calls unpaid		
Add: Forfeited shares		
Total		
SCHEDULE 2 – RESER	VES & SURPLUS	1
	As on 31.3	As on 31 3

	As on 31.3 (current year)	As on 31.3 (previous year)
Statutory Reserves		
Capital Reserves		
Capital Reserve on Consolidation ²		
Share Premium		
Other Reserves (specify nature)		
Revenue and other Reserves		
Balance in Profit and Loss Account		
Tota		
SCHEDULE 2A-I	MINORITIES INTE	EREST
Equity (Shares of Rseach)		
% in pre-acquisition Reserves & Surplus		
% in post-acquisition Reserves & Surplus ³		
Balance in Profit and Loss Account		
Total		

^{1.} Opening balances, additions and deductions since the last consolidated balance sheet, shall be shown under each of the specified heads

². Where there is more than one subsidiary aggregation results in Goodwill in some cases and Capital Reserves in other cases, net effect to be shown in Schedule 2 or Assets side after giving separates notes.
 ³. Disclose opening balance, additions and closing balance.

SCHEDULE 3 – DEPOSITS			
	As on 31.3 (current year)	As on 31.3 (previous year)	
A. I. Demand Deposits			
(i) From banks			
(ii) From others			
II. Savings Bank Deposits			
III. Term Deposits			
(i) From banks			
(ii) From others			
Total (I, II and III)			
 B. (i) Deposits of subsidiaries in India including foreign offices, if any* 			
 (ii) Deposits of subsidiaries outside India including Indian offices, if any* 			
(iii) Deposits of Parent			
Total (I, II and II			
C. (i) Deposits of parent in India			
(ii) Deposits of subsidiaries in India			
(iii) Total Deposits in India (I +ii)			
(iv) Deposits of parent outside India			
(v) Deposits of subsidiaries outside India			
(vi) Total Deposits outside India			
Total (iii + vi)			

? Based on the domicile

SCHEDULE 4 – BORROWINGS

SCHEDULE 4 – BORROWINGS			
	As on 31.3 (current year)	As on 31.3 (previous year)	
I. Borrowings in India			
(i) From the Reserve Bank of India			
(ii) From other banks			
(iii) From other institutions and agencies			
(iv) Debentures			
(v) Other Long-term borrowings (indicate source of borrowing)			
II. Borrowings outside India			
Total (I & I	<i>II)</i>		
(Secured borrowings included in I & II above -	- Rs. from Inc	lia and Rs. from	

9 outside India)

SCHEDULE 5 – OTHER LIABILITIES AND PROVISIONS

	As on 31.3 (current year)	As on 31.3 (previous year)
II Subordinated Debt for Tier II Capital		
II. Bills payable		
III. Inter-office (Inter-branch)adjustments (net)		
a) Parent		
b) Subsidiaries		
IV. Intra-Group Adjustment (net)		
V. Interest accrued		
VI. Tax Liabilities		
 a) Current tax liabilities 		
 b) Deferred tax liabilities 		
V. Others (including provisions, give details)		
Tota	/	
Note: The net debits of each subsidiary she	ould be aggregat	ed.
SCHEDULE 6 – CASH AND BALANCES	WITH RESERVE	BANK OF INDIA
	As on 31.3 (current year)	As on 31.3 (previous year)
Cash in hand (including foreign currency	/	

		(current year)	(previous year)
I.	Cash in hand (including foreign currency notes)		
II.	Balances with Reserve Bank of India		
	(i) in Current Account		
	(ii) in other Accounts		
	Total (I & II)		

SCHEDULE 7 – BALANCES WITH BANKS AND MONEY AT				
CALL & SHORT	As on 31.3 (current year)	As on 31.3 (previous year)		
I. In India				
(i) Balances with banks				
(a) in Current accounts				
(b) in other Deposit accounts				
(ii) Money at call and short notice				
(a) with banks				
(b) with other institutions				
Total (I & II				
II. Outside India				
(i) in Current accounts				
(ii) in other Deposit accounts				
(iii) Money at call and short notice				
Tota	/			
Grand Total (I & II				
SCHEDULE 8 – INV	SCHEDULE 8 – INVESTMENTS			
	As on 31.3 (current year)	As on 31.3 (previous year)		
I. Investments in India in				
(i) Government securities				
(ii) Other approved securities				
(iii) Shares				
(iv) Debentures and Bonds				
(v) Others (to be specified)				
Tota	1			
II. Investments outside India in				
 (i) Government securities (including local authorities) 				
(ii) Other investments (to be specified)				
Tota				
Grand Total (I & II				
III. Gross value of Investments				
Aggregate of Provisions for Depreciation				
Net Investment				
Classification of Inves	stments as per l	RBI Guidelines		
I. Held for Trading				
II. Held to Maturity				
III. Available for Sale				
Tota	1			
Tota	•]			

Details of investments

 Investments in associates (disclose goodwill/ capital reserves separately as per AS 23) 	
II. Other investments	
Total	

SCHEDULE 9 – LOANS & ADVANCES			
	As on 31.3 (current year)	As on 31.3 (previous year)	
A. (i) Bills purchased and discounted			
(ii) Cash credits, overdrafts and loans			
repayable on demand			
(iii)Term loans			
(iv) Lease Receivables			
Το	tal		
B. (i) Secured by tangible assets			
B. (i) Secured by tangible assets (ii) Covered by Bank/Government			
Guarantees			
(iii) Unsecured			
Το	tal		
C.IAdvances in India			
(i) Priority sectors			
(ii) Public sector			
(iii) Banks			
(iv) Others			
Το	tal		
C.II Advances outside India			
(i) Due from banks			
(ii) Due from others			
(a) Bills purchased and discounted			
(b) Syndicated loans			
(c) Others			
То	tal		
Grand Total (C.I. & C.	II)		

Г

SCHEDULE 10 – FIXED	ASSETS	
	As on 31.3 (current year)	As on 31.3 (previous year)
I. Premises		
At cost as on 31 st March of the preceding year Additions during the year Deductions during the year Depreciation to date		
IA. Premises under construction		
II. Other Fixed Assets (including furniture and fixtures) At cost (as on 31 March of the preceding year		
Additions during the year		
Deductions during the year Depreciation to date		
IIA. Leased Assets		
At cost as on 31 st March of the preceding vear	9	
Additions during the year		
Deductions during the year		
Depreciation to date		
Total (I, IA,II &IIA)	
III. Capital-Work-in progress (Leased Assets) ne provisions	t	
Total (I, IA, II, IIA & III)	
SCHEDULE 11 – OTHER	ASSETS	
	As on 31.3 (current year)	As on 31.3 (previous year)
 Inter-office (Inter-branch) adjustments (net)* a) Parent 		
b) Subsidiaries		
II. Intra-Group Adjustments (net)		
III. Interest accrued		
IV. Tax paid in advance/tax deducted at source		
V. Stationery and stamps		
VI. Non-banking assets acquired in satisfaction of		
claims VI. Prepaid expenses		
VII. Deferred Tax assets		
VIII. Others		
Tota	1	

Note: *The net credits of each subsidiary should be aggregated.

SCHEDULE 12 – CONTINGENT LIABILITIES			
	As on 31.3 (current year)	As on 31.3 (previous year)	
 Claims against the bank not acknowledged as debts 			
II. Liability for partly paid investments			
III. Liability on account of outstanding			
forward exchange contracts			
IV. Guarantees given on behalf of constituents			
(a) In India			
(b)Outside India			
V. Acceptances, endorsements and other			
obligations (give details)			
obligations (give details) VI. Other items for which the Group is			
contingently liable			
Tot	'al		
SCHEDULE 13 – INTEREST AND DIVIDENDS EARNED			
	Year ended 31.3.	Year ended	
	(current year)	31.3.	
		(previous year)	
l Interact/discount on advances/hills			
Interest/discount on advances/bills II. Interest and dividends on investments			
III. Interest on balances with Reserve Bank of India			
and other inter-bank funds			
IV. Others (give details)			
Tota			
1014			
SCHEDULE 14 – OTHE	R INCOME		
	Year ended 31.3 (current year)	Year ended 31.3 (previous year)	
I. Commission, exchange and brokerage			
II. Profit on sale of land, buildings and			
other assets			
Less: Loss on sale of land, buildings and			
other assets			
III. Profit on exchange transactions			
Less: Loss on exchange transactions			
IV. Profit on sale of investments(net)			
Less: Loss on sale of investments			
V. Profit on revaluation of investments			
Less: Loss on revaluation of investments			
VI. a) Lease finance income			
b) Lease management fee			
c) Overdue charges			
d) Interest on lease rent receivables			
VII Miscellaneous income			

SCHEDULE 15 – INTEREST EXPENDED		
	Year ended 31.3 (current year)	Year ended 31.3 (previous year)
I. Interest on deposits		
II. Interest on Reserve Bank of India/ inter-bank borrowings		
III. Others (give details)		
Tota	l	
SCHEDULE 16 – OPERATI	NG EXPENSES	
	Year ended 31.3 (current year)	_ Year ended 31.3 (previous year)
I. Employees' costs		
II. Rent, taxes and lighting		
III. Printing and stationery		
IV. Advertisement and publicity		
V. Depreciation on bank's property		
a)Other than Leased Assets b)Leased Assets		
VI. Directors' fees, allowances and expenses		
VII. Auditors' fees and expenses (including branch		
auditors' fees and expenses)		
VIII. Law charges		
X. Postage, telegrams, telephones, etc.		
X. Repairs and maintenance		
XI. Insurance		
XII Amortisation of Goodwill, if any		
XIII Other expenditure (give details)		
Τοι	tal	

Notes:

- Additional line items, headings and sub-headings should be presented in the consolidated balance sheet and consolidated profit and loss account and schedules thereto when required by a statute, Accounting Standards or when such a presentation is necessary to present the true and fair view of the group's financial position and operating results. In the preparation and presentation of consolidated financial statements Accounting Standards issued by the ICAI, to the extent applicable to banks, should be followed.
- 2. In case of joint ventures, separate disclosures of line items as per proportionate consolidation should be made both in the consolidated balance sheet and consolidated profit and loss account.